OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELF

CIRCULAR

All the Ahlmada / Asatt, Ahlmada postad in the Courts of all Seasions / Magestill Courts with the jurisdice of Centre & Week Distoits are directed to an ereif orthis of all accound persons in the CIS softwaru within a period of 2 weeks, If not already entered. Compliance report be sent to bind Cente at <u>comprehensional courts</u> but he offles to explore the possibility to Introduce the Sacilla' to pay fina on celles we postal "Bioschartwarus".

This issues with the prior approval of Ld. Principal District & Sessions Judge (HCs) and Ld. Principal District & Sessions Judge (West).

(Dane n/Kumar Jain) Chairman (D'& Digitization) Central District. Tis Hazari Courts, Delhi

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Dated : 0 6 MAR 2023

Copy forwarded for necessary information & necessary action to:

- Learned Principal District & Sessions Judge (South, South-East, East, North/East, Shahdara, New Delhi, RACC, North, North/West, South-West) with request to direct the concerned to take necessary action.
- All the Judicial Officers posted in Sessions / Magestrial Courts within the jurisdiction of Central & West District with request to direct the concerned to enter details of all accused persons in the CIS software.
- PS to the Ld. Principal District & Sessions Judge (HQs) with request to place the same before Ld. Principal District & Sessions Judge (HQs).
- PS to the Ld. Principal District & Sessions Judge (West) with request to place the same before Ld. Principal District & Sessions Judge (West).

Dealing Official, Website/LAYERS (R&I Branch her th 00 Website/LAYERS.

(Payen Kumar Jain) Chairman (IT & Digitization) Central District, Tis Hazari Courts, Delhi